

(ii) S.R.O. No. 396/66 published in Kerala Gazette dated the 18th October, 1966.
[Placed in Library. See No. LT-7169/66].

(6) A copy of the Kerala Public Service Commission (Additional Functions) (Consultation) Rules, 1966, published in Notification S.R.O. No. 277/66 in Kerala Gazette dated the 19th July, 1966, under sub-section (3) of section 4 of the Kerala Public Service Commission (Additional Functions) Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965 issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-7157/66].

- (6) The Essential Commodities (Amendment) Bill, 1966.
- (7) The Delhi High Court Bill, 1966.
- (8) The Punjab State Legislature (Delegation of Powers) Bill, 1966.
- (9) The Electricity (Supply) Amendment Bill, 1966.
- (10) The Punjab Reorganisation Bill, 1966.

12.42 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 3rd September, 1966:—

- (1) The Appropriation (No. 3) Bill, 1966.
- (2) The Railway Property (Unlawful Possession) Bill, 1966.

2. Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 3rd September, 1966:—

- (1) The Constitution (Eighteenth Amendment) Bill, 1966.
- (2) The Merchant Shipping (Amendment) Bill, 1966.
- (3) The Criminal Law Amendment (Amending) Bill, 1966.
- (4) The Advocates (Amendment) Bill, 1966.
- (5) The Jayanti Shipping Company (Taking over of Management) Bill, 1966.

12.43 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS NINETY-SIXTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Ninety-sixth Report of the Committee on Private Members' Bills and Resolutions.

12.43½ hrs.

COMMITTEE OF PRIVILEGES

TENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Tenth Report of the Committee of Privileges.

12.43½ hrs.

STATEMENT RE: RECENT TRIPARTITE MEETING HELD IN DELHI

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Mr. Speaker, from October 21 to 24, a meeting between President Abdel Gamei Nasser and President Josip Broz Tito and the Prime Minister of India was held in New Delhi and we were privileged to play host to President Nasser and President Tito.

श्री मधु लिंगये (मुंबई) : श्रीर राजा फारूक का राष्ट्र-गीत सुनाने का प्रिविलिज भी ।

Shrimati Indira Gandhi: The meeting served a useful purpose in enabling the Heads of Governments of the three countries to exchange views about international developments and